

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 2<sup>nd</sup> March, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB
2.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
3.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
5.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Ms. Divya Sharma, Adv. Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
6.	Original Application No. 115/2017	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person  Mr. Abhishek Yadav, Adv. for R-3 Mr. B. V. Niren, Adv. for R-2
<b>FOR HEARING</b>			
7.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv.
8.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2

	60/2014	Union of India & Ors.	Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv.
<b>9.</b>	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
<b>10.</b>	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
<b>11.</b>	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF

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